

13.13 hrs.

## PAPERS LAID ON THE TABLE

SPECIAL BEARER (IMMUNITIES AND EXEMPTIONS) ORDINANCE, 1981, DELHI SIKH GURDWARAS (AMDT.) ORDINANCE, 1981, LIFE INSURANCE CORPORATION (AMDT.) ORDINANCE, 1981 AND ANNUAL REPORT AND REVIEW OF RAJGHAT SAMADHI COMMITTEE, NEW DELHI FOR 1979-80.

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table:—

(1) A copy each of the following Ordinances (Hindi and English versions) under article 123(2)(a) of the Constitution:—

(i) The Special Bearer Bonds (Immunities and Exemptions) Ordinance, 1981 (No. 1 of 1981) promulgated by the President on the 12th January, 1981. [Placed in Library. See No. LT-1771|81.]

(ii) The Delhi Sikh Gurdwaras (Amendment) Ordinance, 1981 (No. 2 of 1981) promulgated by the President on the 21st January, 1981. [Placed in Library. See No. LT-1772|81].

(iii) The Life Insurance Corpora- tion (Amendment) Ordinance, 1981 (No. 3 of 1981) promulgated by the President on the 31st January, 1981. [Placed in Library. See No. LT-1773|81.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee New Delhi, for the year 1979-80 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by Govern- ment on the working of the Raj- ghat Samadhi Committee, New Delhi, for the year 1979-80. [Placed in Library. See No. LT-1774|81.]

NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND CUSTOMS TARIFF ACT, 1975.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:—

(1) A copy of Notification No. G.S.R. 8(E) (Hindi and English versions) published in Gazette of India dated the 6th January, 1981 together with an explanatory memorandum regarding reduction of export duty on semi-finished leather from 5 per cent *ad valorem* to 10 per cent *ad valorem* under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-1775|81.]

(2) A copy of Notification No. G.S.R. 11(E) (Hindi and English versions) published in Gazette of India dated the 9th January, 1981 together with an explanatory memo- randum regarding increase in rate of export duty on groundnut kernel and groundnut in shell, under sub- section (2) of section 8 of the Customs Tariff Act, 1975. [Placed in Library. See No. LT-1776|81.]

MR. SPEAKER: Now the House stands adjourned to reassemble to- morrow at 11 a.m.

13.14 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 17, 1981|Magha 28, 1902 (Saka).